

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CA(CAA) 135 (ND) 2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
08.11.2017**

**NAME OF THE COMPANY: M/s Aadinath Infratech Pvt. Ltd. And Aamolik  
Consultancy Services Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 230-232**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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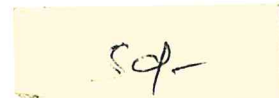
Present : Mr. Manoj Kumar Garg, Advocate

**ORDER**

**For orders.**



**(S. K. Mohapatra)  
Member (T)**



**(Ina Malhotra)  
Member (J)**